

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/5/KOB/2022
SECTION	241, 242 C/ACT
NAME OF PARTIES	KOLENCHERY BABY DEVASSY V/S TMT GRANITES PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MALIEKAL THOBIAS POWELL.

8th JULY 2024

ORDER

COMP APPLN/14/KOB/2022 in CP(C/ACT)/5/KOB/2022

Tag this CA along with the main CP. List on 02.08.2024.

CP(C/ACT)/5/KOB/2022

Learned Counsel, Mr. Akhil Suresh appears virtually on behalf of the Petitioner.

However, there is no representation on behalf of R1. R2 to R5 is already set *ex-parte*.

Pleadings are complete.

List the matter on **02.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)